

1	2	3	4	5	6	7
MS	100.00	105.00	425.00	311.00	576.00	253.00 (As on 24.11.11)
RMSA	—	—	—	941.00	6943.00	1794.00 (As on 21.11.11)

Proposal to set up more universities

563. DR. JANARDHAN WAGHMARE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has any proposal to set up more universities in the country;
- (b) if so, the details thereof;
- (c) whether Government is satisfied with the performance/standard of education in universities; and
- (d) if not, the remedial measures taken/ being taken by Government to maintain high standards of education in universities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) 16 new Central Universities were set up during Eleventh Five Year Plan. Twelfth Five Year Plan is under finalization.

(c) and (d) Quality control and improvement of standards in higher education is an ongoing process. For maintenance of standard of education in Universities several steps have been taken which include, among others, Semester System, choice based credit system and curriculum reforms. University Grants Commission (UGC) has issued Regulations, namely, UGC Regulations on Minimum Qualifications for Appointment of Teachers and other Academic staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2010.

**Additional investment for universal primary and
secondary education**

564. DR. T.N. SEEMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total additional investment estimated to meet the goal of providing universal primary and secondary education to the children up to the age of 16 years in the country, with details of components of expenditure;

(b) how much of this investment is planned to be provided by the Central Government, State Governments and private sector, and the time frame thereof;

(c) the total investment made by Government and State Governments for the above purpose during the Eleventh Five Year Plan; and

(d) how does Government propose to fill the gap?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has come into force with effect from 1.4.2010 for elementary education of all children in 6-14 age group. The Government has revised the Framework of Implementation and norms for interventions for the Sarva Shiksha Abhiyan (SSA) to correspond with the provisions of the RTE Act. Government has also approved an estimate of Rs. 2,31,233 crore to be shared between the Central and State Governments for implementation of the RTE-SSA programme for a five year period from 2010 to 2015 for *inter alia* the following components:—

1. *Child entitlements*, which include requirements for out of school children to be admitted to age appropriate class; uniforms; textbooks; inclusive education for children with disabilities.
2. *Teacher related costs*, which include provisions for teachers as per pupil teacher ratio mandated under the RTE Act.
3. *Infrastructure costs*, which include provisions for additional classrooms, drinking water, toilets, libraries, school repairs, etc.
4. *School related costs*, including school grant, teacher grant, costs for Kasturba Gandhi Balika Vidyalayas, teaching learning equipment grant, training of School Management Committee members, etc.
5. *Research, Evaluation and Management costs*, which include support for research and evaluation and management at State and District level.

Further, the Government implements the Mid-Day-Meal (MDM) Scheme to provide a hot, cooked meal to all children at the elementary stage of education in Government, local body and Government aided schools.

For enhancing access of children to secondary education, the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) programme was launched in 2009-10. RMS A provides support for opening of new schools, strengthening of existing schools, appointment of additional teachers, and quality interventions, including teacher training. In addition, Government implements the Girls' Hostel scheme and the National Scheme of Incentive to Girls for Secondary Education (NSIGSE) to enable girls to participate in secondary education. Further, with a view to encouraging Public-Private Partnership (PPP), the Government has also formulated a Model Schools scheme to set up 2500 schools in PPP mode.

The details of investment made by the Central and State Governments in the SSA and RMSA programme during Eleventh Plan is as under:—

Sl. No.	Name of programme	2007-08 to 2010-11 (Rs. in crore)			2011-12 (till 30.09.2011) (Rs. in crore)		
		Gol releases	State releases	Expenditure	Gol releases	State releases	Expenditure
1.	SSA	56418.39	31170.99	86977.00	14493.26 (till 30.9.11)	5119.70	16564.19
2.	MDM	28585.77	9433.00	38018.77	5257.61 (till 03.11.11)	1734.00	1572.45 (till 30.06.11)
3.	RMSA	2027.93	506.11	1778.25	2423.90#	—	1800.41*
4.	Girls Hostel	121.19@	14.40	28.85	3.70	—	—
5.	NSIGSE\$	219.91	Not applicable	219.91	14.26	—	14.26

#BE 2011-12 provision.

*Releases till 20.11.2011.

@Scheme started in 2008-09.

\$Girls Hostel Scheme implemented from 2009-10.

Achievement of targets by Universities under Official Languages Act

†565. SHRI SHREEGOPAL VYAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the universities affiliated to the Ministry which have achieved the targets of correspondence on their end as per Official Languages Act; and

(b) if not, the steps being taken by the Ministry itself or on the suggestions of Parliamentary Advisory Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) None of the Central Universities have been able to achieve the targets of correspondence as per Official Languages Act. However, University Grants Commission (UGC), who is nodal agency for implementation of Official Languages Policy of the Government, has constituted

†Original notice of the question was received in Hindi.